

LOK SABHA DEBATES

1

LOK SABHA ✓

Friday, November 5, 1976/Kartika 14,
1898 (Saka) ✓

The Lok Sabha met at Eleven of the
Clock. ✓

[MR. SPEAKER in the Chair] ✓

PAPERS LAID ON THE TABLE ✓

REVIEW & ANNUAL REPORT OF JESSOP
& CO. LTD., CALCUTTA FOR 1975-76 ✓

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
B. P. MAURYA): On behalf of Shri
T. A. Pai, I beg to lay on the Table a
copy each of the following papers
(Hindi and English versions) under
sub-section (1) of section 619A of the
Companies Act, 1956:— ✓

(1) Review by the Government
on the working of the Jessop and
Company Limited, Calcutta, for the
year 1975-76.

(2) Annual Report of the Jessop
and Company Limited, Calcutta, for
the year 1975-76 along with the
Audited Accounts and the comments
of the Comptroller and Auditor
General thereon. ✓

[Placed in Library. See No. LT-
11507/76]. ✓

NOTIFICATIONS AND BOMBAY SALES OF
MOTOR SPIRIT TAXATION (GUJARAT
SECOND AMDT.) RULES, 1976 ✓

THE MINISTER OF STATE IN-
CHANGE OF THE DEPARTMENT
OF REVENUE AND BANKING (SHRI

2

PRANAB KUMAR MUKHERJEE): I
beg to lay on the Table—

(1) (i) A copy of Notification No.
G.O. Ms 1445 (Hindi and English
versions) published in Tamil Nadu
Government Gazette dated the 21st
January, 1976 making certain
amendment to Notification No.
II(1)/REV/1023/74 dated the 21st
August, 1974, under section 17 of
the Tamil Nadu General Sales Tax
Act, 1959 read with clause (c) (iv)
of the Proclamation dated the 31st
January, 1976 issued by the Presi-
dent in relation to the State of
Tamil Nadu.

(ii) A statement (Hindi and Eng-
lish versions) showing reasons for
delay in laying the above Notifica-
tion.

[Placed in Library. See No. LT-
11508/76]. ✓

(2) (i) A copy of Notification No.
G.O. Ms 1109 (Hindi and English
versions) published in Tamil Nadu
Government Gazette dated the 8th
October, 1975, under sub-section 30
of the Tamil Nadu General Sales
Tax Act, 1959 read with clause (c)
(iv) of the Proclamation dated the
31st January, 1976 issued by the
President in relation to the State
of Tamil Nadu.

(ii) A statement (Hindi and Eng-
lish versions) showing reasons for
delay in laying the above Notifica-
tion. ✓

[Placed in Library. See No. LT-
11509/76]. ✓

(3) (i) A copy each of the follow-
ing Notifications (Hindi and English
versions) under section 42 of the
Tamil Nadu General Sales Tax Act,
1959 read with clause (c) (iv) of
the Proclamation dated the 31st
January, 1976 issued by the Presi-

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